

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s Atrium Infocomm Private Limited (In Liquidation)

1.	Name of Corporate Debtor	Atrium Infocomm Private Limited
2.	Date of Incorporation of Corporate Debtor	24-07-1997
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar Of Companies, Ahmedabad, India Under The Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U32100GJ1997PTC032724
5.	Address of The Registered Office And Principal Office (If any) of Corporate Debtor	20, First Floor, Super Plaza, Sandesh Press Road, p.o. Bodakdev, Vastrapur, Ahmedabad Gujarat 380054
6.	Date of Closure of Insolvency Resolution Process	05-12-2019
7.	Liquidation Commencement Date of Corporate Debtor	05-12-2019 (Order received on 11-12-2019)
8.	Name and Registration Number of The Insolvency Professional	Sunil Kumar Agarwal Reg. No. IBBI/IPA-001/IP-P01390/2018-2019/12178
9.	Address and email of the liquidator, as registered with the Board	Address: Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email ID: ANIL91111@hotmail.com
10.	Address and email of the liquidator to be used for correspondence with the Liquidator	Address: 202, Sakar III, Near C U Shah College, Income Tax Circle, Ahmedabad – 380014 Email ID: atriumliquid@gmail.com , ANIL91111@hotmail.com
11.	Last Date For Submission Of Claims	12-01-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the M/s Atrium Infocomm Private Limited on 05-December-2019.

The stakeholders of M/s Atrium Infocomm Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 12-01-2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13-12-2019
Place: Ahmedabad


CMA Sunil Kumar Agarwal
Liquidator for Atrium Infocomm Private Limited
Reg. No. IBBI/IPA-001/IP-P01390/2018-2019/12178

